The Tripura Appropriation Act, 2020

(The Tripura Act No. 03 of 2020)



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Dated, Agartala, the 27th March 2020

NOTIFICATION

The Following Act of the Tripura Lagislative Assembly received the assent of the Governor of Tripura on the 26th of March, 2020 and is hereby published for General information.

(Sopan Choudhury)
Deputy Secretary, Law
Government of Tripura

TRIPURA ACT NO.03 OF 2020.

THE TRIPURA APPROPRIATION ACT, 2020 (THE TRIPURA ACT NO.03 OF 2020)

AN ACT

to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the Services of the financial year 2020-21.

BE it enacted by the Legislative Assembly of Tripura in the seventy first year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation Act, 2020.

Issue of a sum of Rs.20066,60,31,000/out of the Consolidated Fund of the State of Tripura for the Financial Year 2020-21. 2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees twenty thousand sixty six crore sixty lakh and thirty one thousand only towards defraying the several charges which will come in course of payment during the financial year 2020-21 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

THE SCHEDULE See Section (2 & 3) Tripura ACT No.03 of 2020

(Rs. In lakhs)

1	2	3						Rs. In lakhs)
		Budget Provision						
No. of Votes	Services and purposes	Charged on the Consolidated Fund			Voted by Assembly			Grand Total
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Parliamentary Affairs	29.00	0.00	29.00	2175.37	0.00	2175.37	2204.37
2	Governor's Secretariat	612.20	0.00	612.20	0.00	0.00	0.00	612.20
3	General Administration (S.A.) Department	0.00	0.00	0.00	7659.10	5.00	7664.10	7664.10
4	Election Department	0.00	0.00	0.00	1336.86	0.00	1336.86	1336.86
5	Law Department	0.00	0.00	0.00	7639.12	4138.75	11777.87	11777.87
6	Revenue Department	0.00	0.00	0.00	29527.55	100.00	29627.55	29627.55
7	General Administration (AR) Department	0.00	0.00	0.00	359.44	0.00	359.44	359.44
8	General Administration (P&T) Department	540.10	0.00	540.10	31.00	0.00	31.00	571.10
9	Statistics Department	0.00	0.00	0.00	892.60	0.00	892.60	892.60
10	Home (Police) Department	0.00	0.00	0.00	150037.07	1260.50	151297.57	151297.57
11	Transport Department	0.00	0.00	0.00	1101.71	1762.00	2863.71	2863.71
12	Co-operation Department	180.00	230.00	410.00	2534.37	552.50	3086.87	3496,87
13	Public Works (R&B) Department	1259.20	1409.23	2668.43	38489.81	78214.00	116703.81	119372.24
14	Power Department	0.00	0.00	0.00	10021.29	0.00	10021.29	10021.29
15	P.W.(WR) Department	0.00	0.00	0.00	15049.52	6202.50	21252.02	21252.02
16	Health Department	0.00	0.00	0.00	44522.29	7284.65	51806.94	51806.94
17	Information & Cultural Affairs	0.00	0.00	0.00	4613.98	0.00	4613.98	4613.98
18	General Administration (Political) Department	0.00	0.00	0.00	403.15	0.00	403.15	403.15

1	2				3			Rs. In lakhs)
		Budget Provision						
No. of Votes	Services and purposes	Charged on the Consolidated Fund			Voted by Assembly			Grand Total
		Revenue	Capital	Total	Revenue	Capital	Total	
19	Tribal Welfare Department	20.00	0.00	20.00	48602.77	2426.78	51029.55	51049.55
20	Welfare of SC Department	0.00	0.00	0.00	6388.97	1293.00	7681.97	7681.97
21	Food & Civil Supplies & Consumer Afairs Department	0.00	0.00	0.00	9397.69	87.96	9485.65	9485.65
22	Relief & Rehabilitation Department	0.00	0.00	0.00	3583.75	0.00	3583.75	3583.75
23	Panchayat Raj Department	0.00	0.00	0.00	45160.21	0.00	45160.21	45160.21
24	Industries & Commerce Department	0.00	0.00	0.00	6313.06	3446.95	9760.01	9760.01
25	Industries & Commerce (H.H.& Sericulture) Department	0.00	0.00	0.00	2353.46	1822.00	4175.46	4175.46
26	Fisheries Department	0.00	0.00	0.00	6517.50	1152.00	7669.50	7669.50
27	Agriculture Department	0.00	0.00	0.00	42923.69	13031.18	55954.87	55954.87
28 1	Horticulture Department	0.00	0.00	0.00	12228.62	125.00	12353.62	12353.62
29	Animal Resource Development Department	32.00	0.00	32.00	11661.55	524.50	12186.05	12218.05
30	Forest Department	0.00	0.00	0.00	19716.80	0.00	19716.80	19716.80
31	Rural Development Department	0.00	0.00	0.00	159963.33	0.00	159963.33	159963.33
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	4053.10	255.00	4308.10	4308.10
33	Science, Technology & Environment	0.00	0.00	0.00	596.99	225.82	822.81	822.81
34	Planning and Co- ordination Department	0.00	0.00	0.00	3407.10	0.00	3407.10	3407.10

/Rs.	Ιn	lakhs)

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		Budget Provision						
No. of Votes	Services and purposes	Charged on the Consolidated Fund			Voted by Assembly			Grand Total
		Revenue	Capital	Total	Revenue	Capital	Total	_ <u>_</u>
35	Urban Development Department	120.00	1.00	121.00	88090.85	0.00	88090.85	88211.85
36	Home (Jail) Department	0.00	0.00	0.00	3178.99	0.00	3178.99	3178.99
37	Labour Organisation	0.00	0.00	0.00	1330.56	0.00	1330.56	1330.56
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	1233.85	40.00	1273.85	1273.85
39	Education (Higher) Department	0.00	0.00	0.00	18866.70	1324.00	20190.70	20190.70
40	Education (School) Department	0.00	0.00	0.00	169027.91	417.16	169445.07	169445.07
41	Education (Social) Department	0.00	0.00	0.00	103382.73	3374.00	106756.73	106756.73
42	Education (Youth Affairs & Sports) Department	0.00	0.00	0.00	7449.55	158.83	7608.38	7608.38
43	Finance Department	123357.72	71294.08	194651.80	326710.07	25276.00	351986.07	546637.87
44	Institutional Finance	0.00	0.00	0.00	467.52	0.00	467.52	467.52
45	Taxes and Excise	0.00	0.00	0.00	3440.43	0.00	3440.43	3440.43
46	Treasuries	0.00	0.00	0.00	967.49	0.00	967.49	967.49
48	High Court	2079.00	0.00	2079.00	74.20	0.00	74.20	2153.20
49	Fire Service Organisation	0.00	0.00	0.00	8090.15	50.00	8140.15	8140.15
50	Civil Defence	0.00	0.00	0.00	24.34	0.00	24.34	24.34
51	Public Works (DWS) Department	0.00	0.00	0.00	24569.18	36157.00	60726.18	60726.18
52	Family Welfare & Preventive Medicine	0.00	0.00	0.00	49325.09	1012.75	50337.84	50337.84
53	Tribal Welfare (Research) Department	0.00	0.00	0.00	589.19	431.02	1020.21	1020.21

1	2	3						(Rs. In lakhs)
		Budget Provision						
No. of Votes	Services and purposes		Charged on the Consolidated Fund			Voted by Assembly		
		Revenue	Capital	Total	Revenue	Capital	Total	1
54	Factories & Boilers Organisation	0.00	0.00	0.00	313.21	0.00	313.21	313.21
55	Employment	0.00	0.00	0.00	669.50	0.00	669.50	669.50
56	Information Technology	0.00	0.00	0.00	2231.69	1080.00	3311.69	3311.69
57	Welfare of Minorities Department	0.00	0.00	0.00	1402.21	4081.00	5483.21	5483.21
	Home (FSL,PAC,Prose- cution & Co-ordination Cell)	0.00	0.00	0.00	587.40	117.50	704.90	704.90
59	Tourism	. 0.00	0.00	0.00	378.51	0.00	378.51	378.51
hn i	Kokborok & Other Minority Languages	0.00	0.00	0.00	90.80	0.00	90.80	90.80
61	OBC Welfare	0.00	0.00	0.00	3915.84	85.00	4000.84	4000.84
62	Education (Elementary)	0.00	0.00	0.00	89797.93	0.00	89797.93	89797.93
- h3 I	Industries & Commerce (Skill Development)	0.00	0.00	0.00	2513.72	0.00	2513.72	2513.72
	GRAND TOTAL :	128229.22	72934.31	201163.53	1607982.43	197514.35	1805496.78	2006660.31

(Sopan Choudhury) Deputy Secretary, Law Government of Tripura